

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FLY EXPRESS LOGISTICS PRIVATE LIMITED

SL. NO	PARTICULARS	DETAILS
1.	Name of corporate debtor	FLY EXPRESS LOGISTICS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	03/12/2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Uttarakhand
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900UR2009PTC033012
5.	Address of the registered office and principal office (if any) of corporate debtor	Kesharvani Complex, Gojajali North, Bareilly Road, Haldwani, Nainital – 263139 Uttarakhand
6.	Date of closure of Insolvency Resolution Process	15 Oct 2025
7.	Liquidation commencement date of corporate debtor	15 Oct 2025
8.	Name and registration number of the insolvency professional acting as liquidator	Krit Narayan Mishra IBBI/IPA-001/IP-P00441/2017-18/10784
9.	Address and e-mail of the liquidator, as registered with the Board	C-3, Ashoka Apartments, Plot No. 8, Sector-12, Dwarka, New Delhi-110078 kritmassociates@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Second Floor, Plot No. 65, Sector 12A, Dwarka, New Delhi – 110075 ip.flyexpresslogistics@gmail.com
11.	Last date for submission of claims	14 Nov 2025

Notice is hereby given that the National Company Law Tribunal Allahabad Bench has ordered the commencement of liquidation of the Fly Express Logistics Private Limited on 15th Oct 2025. The stakeholders of Fly Express Logistics Private Limited are hereby called upon to submit their claims with proof on or before 14th Nov 2025, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 22-10-2025

Place: New Delhi

Sd/-Krit Narayan Mishra
Name and Signature of Liquidator

